

In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 01-07-2021

Morning Session	Afternoon Session
Evidence 1.Cmis.43/2015 2.CC.3983/2019 3.CC.8093/2019 4.CC.8845/2019 5.Crl.Misc.376/2018 6.Crl.Misc.330/2020 7.PCR.34/2021 8.PCR.131/2021	Steps 1.CC.618/2016 2.CC.619/2016 3.CC.620/2016 4.CC.623/2016 5.CC.624/2016
Hearing 9.Crl.Misc.116/2021 10.Crl.Misc.203/2021 11.Crl.Misc.248/2021 12.Crl.Misc.253/2021	NBW to accused 6.CC.3473/2016 7.CC.5440/2016 8.CC.8450/2017 9.CC.9678/2017 10.CC.10545/2017 11.CC.6167/2018 12.CC.10734/2018 13.CC.10778/2018
Notice 13.Crl.Misc.83/2010	14.CC.12148/2019 15.CC.12177/2019
Summons 14.CC.3870/2020 15.CC.3871/2020	

Sd/-
Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of Chief Judicial Magistrate
Bangalore Rural District, Bangalore
(Case List dated: 01-07-2021)**

1st Session Arguments/Evidence	2nd Session Arguments/Hearing
1.CC.3512/2016	1.CC.8738/2017
2.CC.6620/2016	2.CC.8760/2017
3.CC.9343/2017	3.CC.8718/2017
4.CC.10461/2017	4.CC.9255/2017
5.CC.767/2018	5.CC.6458/2019
6.CC.766/2019	6.CC.7136/2019
7.CC.961/2018	7.CC.8211/2019
8.CC.11567/2018	8.CC.10526/2019
9.CC.2289/2019	9.CC.3805/2020
10.CC.3154/2018	10.CC.4279/2020
11.CC.4490/2019	11.CC.8126/2020
12.CC.6580/2019	12.CC.191/2021
13.CC.9431/2019	13.CC.259/2021
14.CC.4497/2020	14.CC.343/2021

Note: All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**Addl. Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

